

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 61/3633/2021**

This the 24<sup>th</sup> day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Mohd. Nazir Sheikh s/o Mohd. Shafi Sheikh, r/o Sailan Surankot, P.O. Haryali, Distt. Poonch.
2. Kalyan Singh s/o Sh. Prabh Dayal, r/o VPO Jodhpur, Distt. Doda.
3. Dr. Bharat Bhushan s/o Sh. Som Nath, r/o Ward No.6, Kathua.
4. Ashok Kumar s/o Sh. Kunda Ram, r/o Sungal More, Akhnoor.
5. Mohinder Singh s/o Sh. Naib Chand, r/o Kishtwar, Distt. Doda.
6. Shafaqat Iqbal s/o Mohd. Nazir Khan, r/o Darawan Mohar, O/o Director Rural Dev. Deptt., Srinagar.
7. Sudershan Kumar s/o Sh. Shanker Dass, r/o Khour, Tehsil Akhnoor, Distt. Doda.

.....Applicants

(Advocate:- None )

**Versus**

1. State of Jammu & Kashmir through Chief Secretary, J & K Government, Civil Secretariat, Srinagar
2. Commissioner/Secretary to Govt., General Administration Department, J & K Government Civil Secretariat, Srinagar.
3. Commissioner/Secretary to Govt. Rural Development Department, J & K Government, Civil Sectt., Srinagar.

.....Respondents

**O R D E R [ O R A L ]**

**(Delivered by Hon'ble Mr. Anand Mathur, Member-A)**

Despite sending the link to the learned counsel for the applicants for joining the video conference, he has not joined the conference.



2. Even on the last date of hearing i.e. 22.2.2021, nobody had joined the video conference on behalf of the applicants and the case was listed today i.e., 24.03.2021 for appearance of applicants. It seems that the applicants have lost interest in pursuing the matter. Accordingly, the T.A. is dismissed in default for non-appearance of applicants.

**(ANAND MATHUR)**  
**MEMBER (A)**

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**

**KKS**